

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 218 OF 2016

Dated: 13th July, 2018

**Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

Hindustan Petroleum Corporation Ltd.Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Manu Seshadri

Counsel for the Respondent(s) : Mr. Rajinder Kaul
Mr. Sumit Kishore for R.1
Mr. Rajat Navet for R-2

ORDER

The matter is released from the caption 'part-heard' as it was heard for some time in the previous bench.

List the matter for hearing on **10.08.2018** as agreed by the learned counsel appearing for the parties.

**(Justice N. K. Patil)
Judicial Member**

**(B. N. Talukdar)
Technical Member (P&NG)**

pdt/vg